GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:630
ANSWERED ON:23.11.2009
NATIONAL RURAL DRINKING WATER PROGRAMME
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds sanctioned/allocated/utilised under National Rural Drinking Water Programme (NRDWP) and new areas proposed to be covered thereunder during the last three years and the current year, State-wise;
- (b) whether the Government has sanctioned/proposes to sanction any scheme under the National Rural Drinking Water Programme (NRDWP) for formulating various drinking water supply schemes in the country including Himachal Pradesh during the last three years and the current year; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

- (a): A statement each indicating the State-wise allocation, release and expenditure and physical progress showing target and achievement during the last three years and current year under NRDWP is annexed.
- (b)&(c): Water is a state subject and State Governments are responsible to provide drinking water to the rural areas. To supplement the efforts of the states, technical and financial assistance is provided to the states through the centrally sponsored scheme, National Rural Drinking Water programme (NRDWP) (erstwhile Accelerated Rural Water Supply Programme ARWSP). Under this programme, each state government has been provided with Support Activity funds, which, inter-alia can be used to access professional support for formulating schemes. All schemes and projects are approved by the respective State Scheme Sanctioning Committees and no projects are sanctioned at the central level.